NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1617/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Pharmaceuticals Marketing Services Ltd.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

PRAVEER Gr. SHETTY
Holding for Petitioner
Counsel Mr Kinit Jawahi
as per instructions
received counsel is
on able to altend
and seeks
adjournment

Phothy

Adjourned to 12th February 2018

ORDER

CP No.1617/ I&BP/NCLT/MB/MAH/2017

At request from Petitioner side, list this matter on 12.2.2018

, Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

M. K. SHRAWAT Member (Judicial)